

ACT No. XX OF 1930.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 4th
April, 1930.)

An Act to amend the Destructive Insects and Pests Act, 1914, for a certain purpose.

WHEREAS it is expedient to amend the Destructive
Insects and Pests Act, 1914, for the purpose herein-
after appearing; It is hereby enacted as follows:—

1. This Act may be called the Destructive Insects and Pests (Amendment) Act, 1930. Short title.

2. In clause (b) of section 2 of the Destructive Insects and Pests Act, 1914, for the words "or land", the words "land or air" shall be substituted. Amendment of section 2, Act II of 1914.

Price 1 anna or 1½d.]

MGIPC—L—IX-34—23-5-30—5,000.